NATIONAL COMPANY LAW TRIBUNAL, CHANDIGARH BENCH, CHANDIGARH.

CP No.24 (ND) 2011 RT CP No.210/Chd/Hry/2017

In the matter of:		
Sat Narain Gupta & Anr		Petitioners.
	Versus.	
D.R.Foods Ltd. & Ors.		Respondents.
Present:	None for petitioners. Mr.J.P.Gupta, Director for respondents No.1, 2 & 3.	
	The Hon'ble Member (Judicial) is on o	official tour, hence
the matter is adjourned to 04.12.2017.		
	C	Sd/- ourt Officer

October 30, 2017.